

1	2	3	4	5	6
July, 1977					
(i) 15% requirement*	. . . 8250'00	} 159'01	159'01	165'25	162'00
(ii) 75% requirements	. . . 6500'0				
August 1977 (i) and (ii)	. Do.	163'66	158'82	167'00	163'00
September, 1977 (i) & (ii)	. Do.	158'88	155'20	167'25	161'00
31st October 1977 (i) & (ii)	. Do.	151'00	150'20	150'00	153'00
November, 1977 6950'00	151'00	150'20	153'00	N.A.

*Source: Market information obtained from the Vanaspati Manufacturers' Association.

12 hrs.

अधिसूचना संख्या सां०आ०
776(ड) में प्रकाशित हुए
थे।

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INTERNATIONAL AIRPORT AUTHORITY ACT, 1971

[Placed in Library. See No. LT—
1299/77].

पर्यटन और नागर विमानन मंत्री (श्री
पुरुषोत्तम कौशिक) : मैं अन्तर्राष्ट्रीय
हवाई अड्डा प्राधिकरण अधिनियम, 1971
की धारा 36 की उपधारा (3) के अन्तर्गत
निम्नलिखित अधिसूचनाओं (हिन्दी तथा
अंग्रेजी संस्करण) की एक-एक प्रति सभा
पटल पर रखता हूँ :—

- (1) भारतीय अन्तर्राष्ट्रीय हवाई
अड्डा प्राधिकरण (वार्षिक
प्रतिवेदन) नियम, 1977
जो दिनांक 18 नवम्बर,
1977 के भारत के राजपत्र में
अधिसूचना संख्या सां० आ०
775(ड) में प्रकाशित हुए
थे।

- (2) भारतीय अन्तर्राष्ट्रीय हवाई
अड्डा प्राधिकरण (लेखे का
वार्षिक विवरण) नियम,
1977 जो दिनांक 18 नवम्बर,
1977 के भारत के राजपत्र में

REVIEWS AND ANNUAL REPORTS OF
CASHEW CORPORATION OF INDIA LTD.
NEW DELHI FOR 1976-77 AND STATE
CHEMICALS AND PHARMACEUTICALS COR-
PORATION OF INDIA LTD., NEW DELHI FOR
THE PERIOD FORM 1-1-76 TO 31-3-77

वाणिज्य तथा नागरिक पुति और
सहकारिता मंत्रालय में राज्य मंत्री (श्री
कृष्ण कुमार गोयल) : मैं कम्पनी अधिनियम,
1956 की धारा 619क की उपधारा (1)
के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा
अंग्रेजी संस्करण) की एक-एक प्रति सभा
पटल पर रखता हूँ :—

- (1) (एक) भारतीय काजू निगम
लिमिटेड, नई दिल्ली के वर्ष
1976-77 के कार्यकरण की
सरकार द्वारा समीक्षा।

- (दो) भारतीय काजू निगम
लिमिटेड, नई दिल्ली का
वर्ष 1976-77 का
वार्षिक प्रतिवेदन, लेखा-
परीक्षित लेखे तथा उन

पर नियंत्रक-महालेखा-
परीक्षक की टिप्पणियां।

[Placed in Library. See No. LT—
1300/77].

(2) (एक) भारतीय राज्य रसायन
तथा भेषज निगम लिमिटेड, नई
दिल्ली के 1 जनवरी, 1976
से 31 मार्च, 1977 तक की
अवधि के कार्यकरण की
सरकार द्वारा समीक्षा।

(दो) भारतीय राज्य रसायन
तथा भेषज निगम लिमिटेड,
नई दिल्ली का 1 जनवरी,
1976 से 31 मार्च,
1977 की अवधि का
वार्षिक प्रतिवेदन, लेखा-
परीक्षित लेखे तथा उन
पर नियंत्रक-महालेखा-
परीक्षक की टिप्पणियां।

[Placed in Library. See No. LT—
1301/77].

**NOTIFICATIONS UNDER CENTRAL EXCISE
RULES, 1944 AND UNDER FINANCE ACT,
1977, CUSTOMS ACT, 1962 AND ANNUAL
REPORT OF INDUSTRIAL DEVELOPMENT
BANK OF INDIA WITH AUDITED ACCOUNTS**

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
ZULFIQUARULLAH):** I beg to lay on
the Table—

(1) A copy each of the following
Notifications (Hindi and English
versions) issued under the Central
Excise Rules, 1944:—

(i) G.S.R. 562(E) published in
Gazette of India dated the 9th
August, 1977 together with an ex-
planatory memorandum.

(ii) G.S.R. 656(E) to 567(E)
published in Gazette of India
dated the 11th August, 1977 to-
gether with an explanatory memo-
randum.

(iii) G.S.R. 573(E) published in
Gazette of India dated the 12th
August, 1977 together with an ex-
planatory memorandum.

(iv) G.S.R. 575(E), 576(E)
published in Gazette of India dat-
ed the 16th August, 1977 together
with an explanatory memoran-
dum.

(v) G.S.R. 578(E) and 579(E)
published in Gazette of India
dated the 18th August, 1977 to-
gether with an explanatory me-
morandum.

(vi) G.S.R. 602(E) published
in Gazette of India dated
the 3rd September, 1977 together
with an explanatory memoran-
dum.

(vii) S.R.O. 608(E) published in
Gazette of India dated the 12th
September, 1977 together with an
explanatory memorandum.

(viii) G.S.R. 610(E) published
in Gazette of India dated the 3rd
September, 1977 together with an
explanatory memorandum.

(ix) G.S.R. 611(E) published in
Gazette of India dated the 17th
September, 1977 together with an
explanatory memorandum.

(x) G.S.R. 670(E) published in
Gazette of India dated the 2nd
November, 1977 together with an
explanatory memorandum.

[Placed in Library. See No. LT—
1302/77].

(2) A copy of Notification No.
G.S.R. 574(E) (Hindi and English
versions) published in Gazette of
India dated the 12th August, 1977,
issued under section 40 of the Finance
Act, 1977.

[Placed in Library. See No. LT—
1302/77].

(3) A copy of Notification No.
G.S.R. 723(E) (Hindi and English
versions) published in Gazette of
India dated the 30th November, 1977,
under section 159 of the Customs